

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION No.2265
TO BE ANSWERED ON 15.12.2023

CONSTRUCTION OF WORKING WOMEN HOSTEL

2265. SHRI DHANUSH M. KUMAR:
SHRI SELVAM G.:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of working women hostels in the country till date State-wise especially in Tamil Nadu;
- (b) the number of working women hostels constructed during each of the last three years and current year;
- (c) the amount of funds allocated/utilized for the said purpose; and
- (d) whether the Ministry is keeping track of already constructed hostels and their working conditions and occupancies and if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a)to(c) The Sakhi Niwas Scheme (Working Women Hostel) under the overarching Misson Shakti, is a demand driven centrally sponsored scheme, under which funds are directly released to States/UTs for implementation of the scheme. The States/UTs assess their requirement as per local needs and proposals are approved by the Programme Approval Board (PAB) after discussion with State/UTs. The State/UT-wise details of functional Sakhi Niwas (Working Women Hostel) and number of occupants including Tamil Nadu is placed at **Annexure-I**.

During the last three years period, number of Sakhi Niwas (Working Women Hostel) sanctioned for construction are as follows:

S.No.	Name of State	2020-21	2021-22	2022-23
1	Manipur	04	--	--
2	Nagaland	01	--	--
3	Tamil Nadu	02	01	--
	Total	07	01	--

From Financial Year 2022-23, the Sakhi Niwas Scheme (Working Women Hostel) does not envisage construction component. Financial assistance is provided

to the States/UTs for running of Sakhi Niwas in rented premises and includes rent, Management cost, repair cost and crèche establishment cost in Sakhi Niwas.

The States/UT-wise details of funds released under the scheme during the last three Financial Years and current Financial Year (upto 12.12.2023), placed at **Annexure-II**.

(d) Quarterly Physical and Financial progress under Sakhi Niwas Scheme is obtained from the States and UTs. Also Ministry continuously monitors the progress of implementation of Scheme through physical and virtual meetings with States/UTs, field visit by the officials of the Ministry and through digital mode and takes appropriate measures and issue advisories to States/UTs from time to time.

Annexure-I

Annexure with regard to reply to Parts (a) and (c) of Lok Sabha Unstarred Question No.2265 for answer on 15.12.2023 regarding Construction of Working Women Hostel asked by SHRI DHANUSH M. KUMAR and SHRI SELVAM G, Hon'ble Members of Parliament (LS).

States/UTs-wise details of functional Sakhi Niwas (Working Women Hostel) and number of occupants.

S. No	State/UTs	Number of Functional Hostels	Number of occupants
1.	Andhra Pradesh	12	389
2.	Arunachal Pradesh	05	45
3.	Assam	08	106
4.	Chandigarh	06	321
5.	Chhattisgarh	06	210
6.	Delhi	17	1089
7.	Gujarat	14	856
8.	Haryana	07	323
9.	Himachal Pradesh	06	102
10.	Jammu & Kashmir	01	08
11.	Jharkhand	02	136
12.	Karnataka	62	3327
13.	Kerala	133	7236
14.	Madhya Pradesh	02	97
15.	Maharashtra	77	4199
16.	Manipur	15	224
17.	Meghalaya	03	213
18.	Mizoram	03	199
19.	Nagaland	12	281
20.	Odisha	12	417
21.	Puducherry	04	215
22.	Rajasthan	15	280
23.	Sikkim	01	00
24.	Tamil Nadu	20	687
25.	Telangana	09	510
26.	Tripura	01	42
27.	Uttarakhand	02	200
28.	Uttar Pradesh	08	310
Total*		463	22022

*As per information provided by the States/UTs.

Annexure-II

Annexure with regard to reply to Parts (a) to (c) of Lok Sabha Unstarred Question No.2265 for answer on 15.12.2023 regarding Construction of Working Women Hostel asked by SHRI DHANUSH M. KUMAR and SHRI SELVAM G, Hon'ble Members of Parliament (LS).

States/UT-wise details of funds released under Sakhi Niwas scheme during the last three financial years and current financial year.

(Rupees in Lakhs)

Sl. No.	State/UTs	2020-21	2021-22	2022-23	2023-24 (upto 12.12.2023)
		Funds released	Funds released	Funds released	Funds released
1	Assam	7.76	-	-	34.26
2	Chhattisgarh	-	5.45	-	-
3	Gujarat	-	69.70	-	-
4	Kerala	-	273.97	384.00	48.00
5	Madhya Pradesh	-	191.19	-	-
6	Maharashtra	36.38	-	-	-
7	Mizoram	-	40.88		-
8	Manipur	990.61	164.70	784.85	-
9	Nagaland	223.67	96.09	-	103.74
10	Tamil Nadu	392.18	350.25	593.94	-